Sr. No. 1 Suppl. Cause List. 1

## IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

## Ref (Crl) No. 1/2024

Noor Mohammad Gojar Chichi & Anr.

...Petitioner(s)/Appellant(s)

Through:

Vs.

State of JK & Ors.

...Respondent(s)

Through:

**CORAM**:

HON'BLE MR. JUSTICE ATUL SREEDHARAN, JUDGE HON'BLE MR. JUSTICE SANJEEV KUMAR, JUDGE

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## ORDER 02.08.2024

This is a reference made under Section 15(2) of the Contempt of Courts Act 2015 made by the Chief Judicial Magistrate, Ganderbal in Criminal Reference against Mr. Shyambir, Deputy Commissioner, Ganderbal.

Issue notice to the contemnor, Mr Shyambir by Humdast.

The contemnor shall appear in person before this Court on Monday i.e., 5<sup>th</sup> August 2024 at 11:00 am sharp.

Any attempt by him to avoid service of summons or his non-appearance shall be viewed seriously by this Court and the Court shall resort to coercive proceedings to secure his presence.

This Court also requests Mr R. A. Jan, learned senior counsel to assist this Court as an amicus. His consent be sought by the Registrar Judicial of this Court.

List on Monday i.e., 5<sup>th</sup> August 2024.

(SANJEEV KUMAR) JUDGE (ATUL SREEDHARAN) JUDGE

**SRINAGAR: 02.08.2024** Altaf